

HIGH COURT OF JAMMU & KASHMIR
(Office of the Registrar Judicial, Jammu)

NOTICE

It is notified for information of all concerned that the cases listed in **Regular Cause List** before **Hon'ble Division Bench** comprising of **Hon'ble the Chief Justice and Hon'ble Mr. Justice Tashi Rabstan** for the week commencing from **12th November, 2018 to 16th November, 2018** shall now be taken up by Hon'ble Division Bench comprising of **Hon'ble the Chief Justice and Hon'ble Mr. Justice Alok Aradhe**.

It is further notified that the cases listed before **Hon'ble Mr. Justice Alok Aradhe** in **Court No. 1** in the week commencing from **12th November, 2018 to 16th November, 2018** shall now be taken up by **Hon'ble Mr. Justice Tashi Rabstan** in **Court No. 4**.

By order.

Sd/-
Registrar Judicial